

# LOK SABHA DEBATES

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## LOK SABHA

Thursday, October 28, 1976|Kartika,  
6, 1898 (Saka)

The Lok Sabha met at Eleven of the  
Clock

[MR. SPEAKER in the Chair]

### PAPERS LAID ON THE TABLE

DOCK WORKERS (REGULATION OF  
EMPLOYMENT) AMENDMENT RULE,  
1976

THE MINISTER OF SHIPPING AND  
TRANSPORT (DR. G. S. DHILLON):

I beg to lay on the Table a copy of  
the Dock Workers (Regulation of  
Employment) Amendment Rules,  
1976 (Hindi and English versions)  
published in Notification No. S.O.  
3559 in Gazette of India dated the  
9th October, 1976, under sub-section  
(3) of section 8 of the Dock Workers  
(Regulation of Employment) Act,  
1948. [Placed in Library. See No.  
LT—11419/76].

NOTIFICATIONS UNDER CUSTOMS ACT,  
1962 AND CENTRAL EXCISE RULES,  
1944 AND RE. SUPPLY AND DISTRIBUTION  
OF STAMP IN TAMIL NADU AND  
STATEMENT FOR DELAY

THE MINISTER OF STATE IN-  
CHARGE OF THE DEPARTMENT  
OF REVENUE AND BANKING  
(SHRI PRANAB KUMAR MUKHER-  
JEE): I beg to lay on the Table—

(1) A copy each of the following  
Notifications (Hindi and English  
versions) under section 159 of the  
Customs Act, 1962:—

(i) G.S.R. 797(E) published in  
Gazette of India dated the  
10th September, 1976.

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(ii) G.S.R. 798(E) published in  
Gazette of India dated the  
10th September, 1976.

(iii) G.S.R. 842 (E) published in  
Gazette of India dated the  
12th October, 1976 together  
with an explanatory memo-  
randum.

(iv) G.S.R. 846(E) published in  
Gazette of India dated the  
14th October, 1976 together  
with an explanatory memo-  
randum.

[Placed in Library. See No. LT—  
11420/76]

(2) A copy each of the following  
Notifications (Hindi and English  
versions) issued under the Central  
Excise Rules, 1944:—

(i) G.S.R. 1393 published in  
Gazette of India dated the  
25th September, 1976 together  
with an explanatory memo-  
randum.

(ii) G.S.R. 1492 published in  
Gazette of India dated the  
16th October, 1976 together  
with an explanatory memo-  
randum.

[Placed in Library. See No. LT—  
11421/76]

(3) (i) A copy of Notification  
No. L. 5237/75 (Hindi and English  
versions) published in Tamil Nadu  
Government Gazette dated the 17th  
March, 1976 making certain amend-  
ment to the Rules for the supply  
and distribution of stamp as in force  
in the State of Tamil Nadu under  
sub-section (2) of section 75-A of  
the Indian Stamp Act, 1899 read  
with clause (c) (iv) of the Pro-  
clamation dated the 31st January,